

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 23.11.2015
Court No. 10
Item No. 63

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 34195 OF 2014
WITH PRAYER FOR INTERIM RELIEF
WITH
INTERLOCUTORY APPLICATION NO. 2
(Application for impleadment)

CHAIRMAN AND MANAGING
DIRECTOR ALLAHABAD BANK & ORS.

...Petitioner(s)

VERSUS

ALLAHABAD BANK STAFF ASSO. & ORS.

...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.12.2014/09.07.2015, when the court was pleased to pass the following order:

“ Issue notice.

Till the next date of hearing, the operation of the
Impunged Order shall remain stayed.”

09.07.2015:

“Issue fresh notice to respondent No.3 returnable
within four weeks.”

Accordingly, Show Cause Notice was issued to Respondent Nos. 2 & 3 through Regd. A.D. Post and to Respondent Nos. 1 & 4 through Mr. Rajiv Ranjan Dwivedi, Advocate/ Caveator on 05.01.2015/15.07.2015.

Mr. Rajiv Ranjan Dwivedi, Advocate has put in appearance on behalf of all the Respondents and has filed two separate Counter Affidavits on behalf of Respondent Nos. 1 to 4 and Respondent No.3. However, both the counter affidavits been included in the Paper Books.

Service of Show Cause Notice is complete.

It is submitted that Mr. Rajiv Ranjan Dwivedi, Advocate has on 06.07.2015 filed application for impleadment to implead the applicants as respondents alongwith Vakalatnama and Memo of Appearance on their behalf. The same has been regd. as I.A. No. 2 and included in the paper books.

The matter above mentioned was lastly listed before the Court of Ld. Registrar on 13.10.2015, when he was pleased to pass the following order:

“Ld. Counsel for the respondent Nos. 1-4 has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.”

In view of the above said order, the matter alongwith application is listed before the Hon'ble Court with this Report.

Dated this the 20th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

M/s. Mitter & Mitter & Co., Advocates
Mr. Rajiv Ranjan Dwivedi, Advocate

ASSISTANT REGISTRAR